

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : Comp.Appeal/15/2024
Petition No :
Name of Petitioner : A M Showkkath Ali
& Vs
Name of Respondent : Roc, Chennai
Section : Sec 248, 252 of CA, 2013

ORDER

Present: None for Applicant.

Ms. Nandhini Agarwal, Ld. Counsel for Respondent.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Ld. Counsel for Respondent seeks and is granted time to file reply/report.

List the application for hearing on **10.06.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**